GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:2981 ANSWERED ON:14.03.2011 INTEGRATED CHILD DEVELOPMENT SCHEME Pakkirappa Shri S.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Whether the Integrated Child Development Services Scheme was expanded in Karnataka;
- (b) If so, the details thereof;
- (c) The funds allocated to the State for the expansion of the Scheme, during the last two years; and
- (d) The funds actually utilized and the progress made, so far, in implementation of the scheme?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT(SHRIMATI KRISHNA TIRATH)

(a)to (d) Under three phases of expansion of ICDS Scheme, total of 11,313 AWCs were sanctioned in 2005-06, 3051 AWCs/Mini-AWCs in 2006-07 and 8712 AWCs in 2008-09. Cumulatively, they have been sanctioned 63,377 AWCS/Mini-AWCs. Of these, 63,306 AWCs/Mini-AWCs have been operationalised as on 31.12.2010.

ICDS is a Centrally Sponsored Scheme implemented by the States/UTs. Government releases Grant-in-Aid to the States as per financial norms, in the ratio of 90:10 for all components including SNP for NE States and 50:50 for SNP and 90:10 for all other components for all States other than NE States. The funds allocated and utilized by the State during the last 2 years are as under:-

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(Rs. In crores)
Year Amount released Expenditure reported
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2008-09 304.09 471.19 2009-10 469.04 790.97 2010-11 334.31 425.27 (upto 3.3.2011)